

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 168 of 2014 in
DFR No. 908 of 2014

Dated : 24th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Power Management Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Ms. R. Mekhala

ORDER

IA No. 168 of 2014
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 01.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 01.05.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js